

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION **Dated 12th October, 2023**

No.HCM.II/184/2015-Estt/Pt./170: In pursuance of the Full Court Resolution dated 2nd October, 2023, for administrative exigency and for better administration of justice, the Hon'ble High Court of Meghalaya, in exercise of the powers under Rule 7 (C) of the Rules of High Court of Meghalaya, 2013 (as amended up to date), is pleased to transfer/post the following Judicial Officers as under :-

SI No.	Name	Current Posting	Transferred / posted as:
2	Smti. Barisuk Khriam	Registrar (Judicial Service), High Court of Meghalaya	District & Sessions Judge, East Jaintia Hills District, Khliehriat vice Smt Cordelia Dkhar transferred as District & Sessions Judge, South West Khasi Hills District, Mawkyrwat.
3	Shri Kerbor Jinson Lyngdoh	Joint Registrar (Listing) cum OSD to the Hon'ble the Chief Justice.	Registrar(Administration), High Court of Meghalaya.

DISTRICT COURT ,EAST KHASI HILLS DISTRICT, SHILLONG

SI No.	Name	Designation	Transferred / posted as:
2	Shri Isormon Rymbui	Addl. District and Sessions Judge-cum-Addl. Deputy Commissioner (J) and Member (MACT), East Khasi Hills, Shillong	District & Sessions Judge, South Garo Hills District, Baghmara vice Smt G. Rani transferred as District & Sessions Judge, South West Garo Hills District, Ampati.
6	Smti. Darry Gretta Kharshiing	Judicial Magistrate First Class and Principal	Chief Judicial Magistrate, West Jaintia Hills District, Jowai vice Smt Rithelda Rymbai transferred as

		Magistrate, JJB, East Khasi Hills District, Shillong	Addl. District and Sessions Judge-cum-Addl. Deputy Commissioner (J) and Member (MACT), East Khasi Hills District, Shillong
7	Smti. Basukshisha Kharbithai	Judicial Magistrate First Class, Sohra Sub-Division, Sohra, East Khasi Hills District	Full time Secretary, DLSA, East Jaintia Hills District, Khliehriat vice Smt. Nathe M. Momin relieved.
8	Smti. Rikchame Dachi K. Sangma	Judicial Magistrate First Class and Munsiff, East Khasi Hills District, Shillong	Chief Judicial Magistrate, South Garo Hills District, Baghmara vice Shri Daniel S. Marbaniang relieved.

DISTRICT COURT, WEST JAINTIA HILLS DISTRICT, JOWAI

Sl No.	Name	Designation	Transferred / posted as:
3	Smti Rithelda Rymbai	Chief Judicial Magistrate and Secretary, District Legal Services Authority, West Jaintia Hills District, Jowai	Addl. District and Sessions Judge-cum-Addl. Deputy Commissioner (J) and Member (MACT), East Khasi Hills District, Shillong vice Shri I. Rymbui, transferred as District & Sessions Judge, South Garo Hills District, Baghmara.
4	Smti. Bandarisha Kharlukhi	Judicial Magistrate First Class and Principal Magistrate, JJB & additional charge of Amlarem Sub Division	Full time Secretary, DLSA, East Khasi Hills District, Shillong vice Smt Natalie I. Dkhar relieved.

DISTRICT COURT, WEST GARO HILLS DISTRICT, TURA

Sl No.	Name	Designation	Transferred / posted as:
3	Smti Monica K Lyngdoh	Chief Judicial Magistrate-cum-Secretary, DLSA, West Garo Hills, Tura	Registrar(Judicial Service), High Court of Meghalaya vice Smt Barisuk Khriam transferred as District & Sessions Judge, East Jaintia Hills District, Khliehriat.
4	Shri Jeremy Ashley Marak	Judicial Magistrate First Class, Dadenggre Sub-Division and Phulbari Circuit Court, West Garo Hills District	Chief Judicial Magistrate, West Garo Hills District, Tura vice Smt. Monica K. Lyngdoh transferred as Registrar(Judicial Service), High Court of Meghalaya.
5	Smti. Benietta Majaw	Judicial Magistrate First Class and Principal Magistrate, JJB, West Garo Hills District, Tura	Full time Secretary, DLSA, West Jaintia Hills District, Jowai vice Smt Rithelda Rymbai transferred as Additional District and Sessions Judge-cum-Additional Deputy Commissioner (J) and Member (MACT), East Khasi Hills District, Shillong.
DISTRICT COURT , RI-BHOI DISTRICT, NONGPOH			
Sl No.	Name	Designation	Transferred / posted as:
4	Smti. Ishana Rangsa Marak	Judicial Magistrate First Class and Principal Magistrate, JJB, Ri-Bhoi District, Nongpoh	Full time Secretary, DLSA, West Garo Hills District, Tura vice Smt. Monica K. Lyngdoh transferred as Registrar(Judicial Service), High Court of Meghalaya, Shillong
5	Smt Desiree Mariette Koksi Sangma Shadap	Judicial Magistrate First Class , Ri-Bhoi District, Nongpoh	Full time Secretary, DLSA, Ri Bhoi District, Nongpoh.

DISTRICT COURT, WEST KHASI HILLS DISTRICT, NONGSTOIN

Sl No.	Name	Designation	Transferred / posted as:
3	Smti Anjeline Matti Pariat	Chief Judicial Magistrate-cum-Secretary, DLSA, West Khasi Hills District, Nongstoin	Registrar(Vigilance), High Court of Meghalaya, Shillong. In addition, she shall also function as Central Project Coordinator, High Court of Meghalaya vice Shri Temsu Trevor M. Sangma relieved.
4	Smti. Imarbakordor Lyngkholi	Judicial Magistrate First Class and Principal Magistrate, JJB, West Khasi Hills District, Nongstoin	Chief Judicial Magistrate, Nongstoin and Secretary, DLSA, West Khasi Hills District vice Smt A.M. Pariat transferred as Registrar(Vigilance) and CPC, High Court of Meghalaya. In addition she shall also function as Chief Judicial Magistrate incharge of Eastern West Khasi Hills District, Mairang.

DISTRICT COURT, SOUTH WEST GARO HILLS DISTRICT, AMPATI

Sl No.	Name	Designation	Transferred / posted as:
3	Shri L.Mac Mewan Ammiel Rymbai,	Judicial Magistrate First Class, and Principal Magistrate, JJB South West Garo Hills District, Ampati	Judicial Magistrate First Class West Garo Hills District, Tura and Principal Magistrate, JJB, West Garo Hills District, Tura. In addition he shall also function as Principal Magistrate, JJB, South West Garo Hills District, Ampati.

DISTRICT COURT, EAST JAINTIA HILLS DISTRICT, KHLIEHRIAT

Sl No.	Name	Designation	Transferred / posted as:
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1	Smti. Cordilia Dkhar	District and Sessions Judge, East Jaintia Hills District, Khliehriat	District & Sessions Judge, South West Khasi Hills District, Mawkyrwat vice Shri Marba Skhemlon relieved.
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DISTRICT COURT, NORTH GARO HILLS DISTRICT, RESUBELPARA

SI No.	Name	Designation	Transferred / posted as:
3	Smti. Sneha Pangkime D. Sangma	Judicial Magistrate First Class and Principal Magistrate, JJB, North Garo Hills District, Resubelpara.	Secretary, DLSA, North Garo Hills District, Resubelpara vice Smt Rani. M. Kharsyntiew relieved. She shall also hold additional charge as Principal Magistrate, JJB, North Garo Hills District, Resubelpara.

DISTRICT COURT, SOUTH GARO HILLS DISTRICT, BAGHMARA

SI No.	Name	Designation	Transferred / posted as:
1	Smti. Gasalynn Rani	District and Session Judge, South Garo Hills District, Baghmara	District & Sessions Judge, South West Garo Hills District, Ampati vice Shri Allenby M. Ripnar relieved.
3	Shri Balkim Manda Sangma	Judicial Magistrate First Class and Principal Magistrate, JJB, South Garo Hills District, Baghmara	Joint Registrar(Listing) and OSD to the Hon'ble the Chief Justice, High Court of Meghalaya vice Shri Kerbor J.Lyngdoh posted as Registrar(Administration), High Court of Meghalaya.

DISTRICT COURT, EASTERN WEST KHASI HILLS DISTRICT, MAIRANG

SI No.	Name	Designation	Transferred / posted as:
2	Smti Indakerri M.Mairom,	Judicial Magistrate First Class and	Judicial Magistrate First Class, Ri Bhoi District, Nongpoh.and Principal

		Principal Magistrate, JJB, Eastern West Khasi Hills District Mairang	Magistrate, JJB, Ri Bhoi District, Nongpoh vice Smt . Smti. Ishana Rangsa Marak transferred as Full time Secretary, DLSA, West Garo Hills District, Tura.
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Further,;

1. Shri Don Kitbor Koshy Mihsil, Judicial Magistrate First Class, East Khasi Hills District shall hold additional charge as Munsiff, East Khasi Hills District, Shillong;
2. Smt K.E. Rymbai, Judicial Magistrate First Class, East Khasi Hills District shall hold additional charge as Principal Magistrate, JJB, East Khasi Hills District, Shillong and also as Judicial Magistrate First Class, Sohra Sub Division;
3. Smti.Gabriella Simre.D.Sangma Judicial Magistrate First Class, West Jaintia Hills District shall hold additional charge as Principal Magistrate, JJB, West Jaintia Hills District, Jowai and as Judicial Magistrate First Class in-charge of Amlarem Sub Division;
4. Smti Steffi Michelle Wanniang, Judicial Magistrate First Class and Principal Magistrate, JJB, South West Khasi Hills District, Mawkyrwat shall hold additional charge as Principal Magistrate, JJB, West Khasi Hills District, Nongstoin and Principal Magistrate, JJB, Eastern West Khasi Hills District, Mairang;
5. Smt Vanessa N. Sangma, Judicial Magistrate First Class and Principal Magistrate, JJB, East Garo Hills District, Williamnagar shall hold additional charge as Principal Magistrate, JJB, South Garo Hills District, Baghmara;

6. The above Judicial Officers shall complete all pending orders/judgments and shall join their respective place of postings on 13th November, 2023.

By order,

REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/PL/170-A Dated Shillong the 12th October 2023

Copy to: -

1. The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest the concerned Judicial Officers with such powers, as are applicable, and with other such powers under the relevant Acts, Rules and Regulations, etc.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
8. The Director, Meghalaya State Judicial Academy, Shillong for kind information and necessary action.
9. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
10. All concerned Judicial Officers for kind information and necessary action.
11. The Director of Social Welfare, Meghalaya, Shillong for favour of kind information and necessary action as regards, JJBs.
12. The Accountant General (A&E), Shillong for information and necessary action.
13. The Secretary, Juvenile Justice Committee, High Court of Meghalaya for information and necessary action.
14. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
15. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Dadenggre/Amla rem for information and necessary action.

- ✓ 16. The Systems Analyst, High Court of Meghalaya with a request to upload this notification in the official website of the High Court.
17. Office File.



REGISTRAR GENERAL

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12/10/19